

- (iii) Under National Smart Grid Mission (NSGM) an outlay of ₹990 crore has been made for Smart Grid implementation, which has provision for installation of smart meters which can be used in pre-paid mode also.
- (iv) Energy Efficiency Services Limited (EESL) is also implementing the Smart Metering Programme under the BOOT (build, own, operate, transfer) model where the initial investment is being done by EESL and the States/utilities pay back to EESL on monthly rental basis.
- (v) EESL has signed MOUs/Agreements with the States of Uttar Pradesh, Haryana, Bihar, NDMC-Delhi, Telangana and Andhra Pradesh for implementation of Smart Meters.
- (vi) As on date, over 10 lakh smart meters have been installed and operational, in the States of Uttar Pradesh, Haryana, Bihar, Andhra Pradesh and NDMC-Delhi.
- (vii) For Telangana State, project for ₹ 15.67 Crore with GOI grant of ₹ 9.43 crore for 78000 smart meters under IPDS have been sanctioned.
- (viii) Additionally, a smart grid pilot project with smart meters on 11,906 consumers of estimated cost of ₹ 34.93 Crore with GOI support of ₹ 17.47 Crore has also been taken up by TSSPDCL discom in Telangana State.

#### **Transmission loss in the country**

299. SHRI K. J. ALPHONS: Will the Minister of POWER be pleased to state:

- (a) the details of transmission loss in the country, State-wise;
- (b) the details of loss suffered by State Electricity Boards during the past three years; and
- (c) the directions being issued to State Electricity Board to ensure that they become self sustaining?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) Transmission losses in the country in Inter-State Transmission System (ISTS) are in the range of 2.5 - 3%, which are technical in nature. The details of State-wise Aggregate Technical and Commercial (AT&C) losses, which *inter alia* include the losses in Intra-State Transmission/Sub-Transmission and Distribution System, during the last 3 years are given in the Statement-I (*See below*).

(b) and (c) The details of losses suffered by State Electricity Boards during the past three years are given in the Statement-II (*See* below). Government had launched the Ujjwal DISCOM Assurance Yojana (UDAY) for the financial and operational turnaround of utilities in the year 2015. Further, the Government has recently advised the States with high losses to take measures to improve their operational and financial performance which includes instituting a system of energy accounting and releasing subsidies based on actual energy accounting for subsidized categories etc.

***Statement-I****State-wise AT&C Loss (%)*

Sl. No.	Stats/UTs	FY2016-17	FY2017-18	FY2018-19
1	2	3	4	5
1.	Andhra Pradesh	13.77	14.26	13.41
2.	Arunachal Pradesh	53.64	58.36	NA
3.	Assam	20.10	17.64	18.2
4.	Bihar	41.57	33.05	27.39
5.	Chhattisgarh	20.99	18.08	23.28
6.	Dadra and Nagar Haveli	NA	NA	7.95
7.	Daman and Diu	NA	NA	9.37
8.	Delhi	10.79	9.70	NA
9.	Goa	24.33	13.52	10.46
10.	Gujarat	14.18	12.96	12.59
11.	Haryana	26.42	21.78	17.45
12.	Himachal Pradesh	11.48	11.08	8
13.	Jammu and Kashmir	59.97	53.67	49.76
14.	Jharkhand	35.95	32.48	31.95
15.	Karnataka	16.82	15.61	14.1
16.	Kerala	16.37	15.89	10.83
17.	Madhya Pradesh	25.72	29.61	31.9
18.	Maharashtra	22.73	18.97	16.94

1	2	3	4	5
19.	Manipur	34.00	23.39	22.55
20.	Meghalaya	38.81	39.77	32.59
21.	Mizoram	24.98	22.44	68.35
22.	Nagaland	38.50	41.36	NA
23.	Odisha	36.33	31.80	NA
24.	Puducherry	21.34	19.77	16.41
25.	Punjab	14.46	17.31	12.04
26.	Rajasthan	27.33	24.05	21.29
27.	Sikkim	46.52	32.48	33.04
28.	Tamil Nadu	18.23	18.53	14.02
29.	Telangana	15.19	19.91	11.77
30.	Tripura	29.20	31.34	15.24
31.	Uttar Pradesh	41.50	38.29	24.64
32.	Uttarakhand	16.68	15.79	12.64
33.	West Bengal	27.92	26.74	NA
	National	23.56	22.31	18.19

NA—Not available.

*Note:* The progress shown above from FY 17 and FY 18 is based on data provided by PFC on the basis of audited/certified annual accounts of Utilities and progress of FY19 is based on provisional/unaudited data entered by States/DISCOMs on UDAY portal during respective years/quarters, which may vary from the year-end audited figures. The portal dynamically captures data as and when uploaded by States.

#### Statement-II

#### Losses suffered by State Electricity Boards

(₹ in crores)

Sl. No.	UDAY States/UTs	FY 2016-17	FY 2017-18	FY 2018-19
1	2	3	4	5
1.	Andhra Pradesh	(2,282)	(2)	(1,563)
2.	Assam	(34)	164	(2)

1	2	3	4	5
3.	Arunachal Pradesh	(174)	(197)	NA
4.	Bihar	(1,257)	(3,071)	(1,440)
5.	Chhattisgarh	(422)	(279)	(145)
6.	Dadra and Nagar Haveli	NA	NA	16
7.	Daman and Diu	NA	NA	(16)
8.	Delhi	404	491	NA
9.	Goa	(283)	26	19
10.	Gujarat	275	426	464
11.	Haryana	(193)	412	278
12.	Himachal Pradesh	(44)	6	20
13.	Jammu and Kashmir	(4,063)	(2,999)	(3,654)
14.	Jharkhand	(1,741)	(212)	(695)
15.	Karnataka	(1,119)	(495)	1,949
16.	Kerala	(1,495)	(784)	(941)
17.	Madhya Pradesh	(1,470)	(5,064)	(6,331)
18.	Maharashtra	785	492	472
19.	Manipur	(17)	(5)	(28)
20.	Meghalaya	(343)	(287)	(89)
21.	Mizoram	(147)	87	(275)
22.	Nagaland	(62)	(62)	NA
23.	Odisha	(913)	(792)	NA
24.	Puducherry	(8)	(134)	(11)
25.	Punjab	(2,836)	(907)	(288)
26.	Rajasthan	(1,981)	2,173	4,773
27.	Sikkim	(115)	(29)	NA
28.	Tamil Nadu	(4,349)	(7,761)	(9,257)
29.	Telangana	(6,202)	(5,485)	(7,609)

1	2	3	4	5
30.	Tripura	40	64	(16)
31.	Uttar Pradesh	(3,322)	(5,083)	(2,576)
32.	Uttarakhand	(289)	(229)	(308)
33.	West Bengal	(25)	(40)	NA
	Aggregate	(33,680)	(29,576)	(27,250)

*Note:*

1. Figures in Parenthesis indicates losses
2. The progress shown above from FY17 and FY18 is based on data provided by PFC on the basis of audited/certified annual accounts of Utilities, and progress of FY 19 is based on provisional/unaudited data entered by States/DISCOMs on UDAY portal during respective years/quarters, which may vary from the year-end audited figures. The portal dynamically captures data as and when uploaded by States.
3. NA-Not Available.

**E-vehicle charging stations**

300. PROF. M.V. RAJEEV GOWDA: Will the Minister of POWER be pleased to state:

- (a) the number of functional e-vehicle charging stations in the country, State-wise;
- (b) the additional number of proposed charging stations along with the details relating to their location and capacity;
- (c) whether any percentage of these charging stations is fuelled by fossil fuels or is connected to the grid, if so, the details thereof; and
- (d) the methods employed by Government to standardize the charging prices?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) Energy Efficiency Services Limited (EESL), a JV of PSUs under the Ministry of Power and NTPC Limited, Central Public Sector Undertakings under Ministry of Power have been engaged in installation of Public Charging Stations (PCS) in the country. The number of charging stations Installed by EESL and NTPC in various States is mentioned as below:-